IN THE HIGH COURT OF MEGHALAYA
SHILLONG

Statement showing the category wise & Bench wise number of cases of Institution, Disposal and Pendency in respect of the High Court of Meghalaya W.e.f.01.03.2018 to 31.03.2018

Sl.No	Category of Cases	Category of Benches	Opening Balance	Institution	Disposal	Pending as on 31.03.2018
1	(RFA) Regular First Appeal	S/B	2	1		3
		D/B				
2	(MAF) Misc Appeal First	S/B	1		1	
		D/B				
3	(RSA) Regular Second Appeal	S/B	7			7
		D/B				
4	(CRP)Civil Revision Petition	S/B	23	3	1	25
		D/B	2			2
5	Review Petition	S/B	1	2	1	2
		D/B				
6	(WPC)Writ Petitions(Civil)	S/B	462	31	18	475
		D/B	78			78
7	(CA)Company Appeal	S/B	1		1	
		D/B				
8	(C.Ptn) Company Petition	S/B	3		1	2
		D/B				
9	(PIL)Public Interest Litigation	S/B				
		D/B	17	1		18
10	(WA)Writ Appeal	S/B				
		D/B	44			44
11	(Test.Case)Testamentary Case	S/B	1			1
		D/B				
12	(Cont Case C)Contemp Case Civil	S/B	16	3		19
		D/B	1			1
13	TR.P.(C) Transfer Petition Civil	S/B				
		D/B				
14	(ITA) Income Tax Appeal	S/B				
		D/B				
15	(SA) Second Appeal	S/B				
		D/B				
16	(FA) First Appeal	S/B	4			4
		D/B				
17	Arbitration Petition	S/B				
		D/B				
18	(Crl A) Criminal Appeal	S/B	3			3
		D/B	7			7
19	(Crl Rev Petn) Criminal Revision Petition	S/B	5	1	1	5
		D/B				
20	(Crl Petn) Criminal Petition	S/B	10	3		13
		D/B				
21	Contempt Case (suo-moto)(crl.op(c)	S/B				
		D/B	1			1
22	Bail Application /Anticipatory Bail(BA/AB)	S/B	4	4	8	
		D/B				
23	(W.P.Crl) Writ Petition (Criminal) (Habeas Corpus)	S/B				
		D/B				
24	(Trp P Crl) Transfer Petition(Criminal)	S/B				
		D/B				
25	(Cont Case Crl) Contempt Case(Criminal)	S/B				
		D/B				
26	Arbitration Appeal	S/B				
		D/B	1			1
27	Election Petition	S/B				
		D/B				
28	Company Application (C.Appln)	S/B				
		D/B				
29	First Appeal from Order(FAO)	S/B		1		1
		D/B				
30	Central Excise ap	S/B				
		D/B	4			4
31	Custom Appeal (Cus.Appl)	S/B				
		D/B				
	TOTAL		698	50	32	716